

GOVERNMENT OF JAMMU AND KASHMIR,
Department of Law, Justice and Parliamentary Affairs
(Notary Section) Civil Secretariat
Jammu/ Srinagar

Subject: - Suspension of Certificate of Practice as a Notary.

Government Order No: 9092- JK (LD) of 2026
Dated: 23 - 07 - 2026

It is hereby ordered that the Notary Certificate of Practice issued in favour of Ms. Shamima Aziz, Advocate, appointed as a Notary Public for the territorial jurisdiction of District Court, Srinagar, vide Registration No 500/2013 w.e.f 22.07.2013 shall remain under suspension with immediate effect until further orders.

By Order of the Lieutenant Governor.

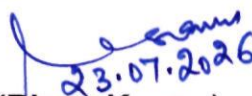
Sd/-
(Achal Sethi)
Commissioner Secretary to the Government

No: LAW-Ntry/22/2021-10

Dated: 23 -07- 2026

Copy to the:-

1. Principal Secretary to Hon'ble Lieutenant Governor, Lok Bhavan, J&K for information.
2. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
3. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, Srinagar.
4. Registrar Vigilance, High Court of Jammu and Kashmir and Ladakh.
5. Principal District and Session Judge, Srinagar.
6. Deputy Commissioner, Srinagar
7. Director information, J&K, Jammu for wide publicity of the order.
8. Director Litigation, Kashmir.
9. In-charge website, Department of Law, Justice and Parliamentary Affairs for uploading the order on web portal of the department.
10. Order file.
11. Concerned file.


(Binny Kumar)
Assistant Legal Remembrancer

23-07-2026